

SC No.11/19
CNR No. DLCT11-001001-2019
State vs. Dr. Chhatar Pal Lodha & Ors.

The matter was listed for hearing on 17.4.2020. The matter was adjourned to 18.5.2020, 17.6.2020, 16.7.2020 and thereafter, for today i.e. 19.8.2020 through various orders of adjournment of cases en bloc in view of suspension of the regular functioning of courts on account of spread of pandemic COVID-19.

Matter is taken up today for hearing through Video Conferencing hosted by Sh. Brijesh Andani, Reader of the court through Unique Court ID on CISCO WEBEX Meeting App. in view of the Order No.Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 of Ld. District and Sessions Judge-cum-Special Judge, CBI (PC Act), RADC, New Delhi.

19.8.2020 **(Proceeding through VC on CISCO WEBEX)**

Present: None for the State.
 A-1 Dr. Chhatar Pal Singh Lodha, A-2 Anna Saheb M. K.Patil, A-3 Manoj Kumar, A-4 Chandra Pratap Singh, A-5 Ram Sewak Singh, A-6 Narender Kumar, A-7 Pradeep Gandhi, A-8 Suresh Chandel, A-9 Lal Chandra Kol, A-12 Raja Ram Pal and A-13 Ravinder Kumar are absent.
Proceedings abated against A-10 Y. G. Mahajan and A-11 Vijay Phogat.
 Sh. Raj Kamal Arya, learned counsel for A-2.
 Sh. Sahil A. Garg Narwana, Sh. Piyush Chandel and Sh. Tushar Chhabra, learned counsels for A-7 & A-8.

Reader of the court has informed that Sh. Atul Srivastava, Learned Additional PP for the State has telephonically conveyed that due to connectivity issue he was unable to join VC.

Matter was listed for PE. However, in terms of the office Orders No.Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 and Power/Gaz./RADC/2020/E-7784-7871 dated 30.7.2020, evidence shall be recorded only in ex-parte and uncontested matters where the same is

required to be tendered by way of affidavit.

None has appeared for A-1, A-3 to A-6, A-9, A-12 and A-13. No adverse order, however, is being passed against the accused who are absent and have not marked their presence through VC in person or through their counsel, in view of the office Order No.Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 of Ld. District and Sessions Judge-cum-Special Judge, CBI (PC Act), RADC, New Delhi

Matter is now listed for PE on **10.9.2020**.

The Digitally signed order is being sent to Sh. Brijesh Andani, Reader of the Court on E-mail ID of the court i.e. readercbi09radc@gmail.com with the direction to place the order on the record as and when the regular functioning of the Courts is resumed or whenever he visits court as per Duty Roaster and send copy of the order to Computer Branch, RADC for uploading on Official Website.

**(AJAY KUMAR KUHAR)
Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi: 19.8.2020 (SR)**